

Nomination of cases by Hon'ble The Chief Justice on 07/08/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal – 530/2015	Hon. Tarun Agarwala, J.	Computer Fresh Section on 07/08/2015
2	Crl. W. P. - 18788/2015	Hon. B. K. Narayana, J.	Computer Fresh Section on 07/08/2015
3	Crl. W. P. - 18797/2015	Hon. B. K. Narayana, J.	Computer Fresh Section on 07/08/2015
4	Crl. W. P. - 18775/2015	Hon. B. K. Narayana, J.	Computer Fresh Section on 10/08/2015
5	W. P. - 43028/2015	Hon. Krishna Murari. J.	Computer Fresh Section on 10/08/2015
6	Writ A - 48947/1999	Hon. Dilip Gupta, J.	Writ A-II Section on 10/08/2015
Bench Comprising			
7	Writ A – 24249/2000 (Recall Application)	Hon. Arun Tandon, J. and Hon. Sunita Agarwal, J.	Writ A-II Section on 10/08/2015
8	Crl. Appeal - 461/2007	Hon. Arun Tandon, J. and Hon. Anjani Kumar Mishra, J.	Crl. (H) D. B. Section on 10/08/2015
Hon....., J.			
9	Crl T.A. - 366/2015	Hon. Om Praksh, J.	Listing Section on 07/08/2015
10	Crl. M. A. - 20545/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 07/08/2015
11	Bail - 28374/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 07/08/2015
12	Bail – 26324/2015 with Bail - 33766/2014	Hon. K. N. Bajpayee, J.	Computer Fresh Section on 07/08/2015
13	Bail – 28452/2015 (N. R. H. M.)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 07/08/2015
14	Crl. M. A. – 22823/2015 (N. R. H. M.)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 07/08/2015
15	Crl. Rev. – 2783/2015 (N. R. H. M.)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 07/08/2015
16	Crl. Rev. – 2784/2015 (N. R. H. M.)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 07/08/2015
17	Bail – 9323/2015	Hon. Om Prakash, J.	Bail Section on

			10/08/2015
18	Crl. Appeal – 4724/2012 with Crl. Appeal (u/s 372) - 446/2012	Hon. S. K. Gupta, J.	Crl. Appeal Section on 10/08/2015
Appropriate Court dealing with such matters			
19	Bail - 28154/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 07/08/2015
20	Bail – 11714/2015 with Bail – 21897/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
21	Bail – 9954/2015 with Bail – 21198/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
22	Bail – 32082/2014 with Bail – 11879/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
23	Bail – 41776/2014 with Bail – 4851/2013 with Bail - 28016/2011	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
24	Bail – 13642/2015 with Bail – 22850/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
25	Bail – 11213/2014 with Bail – 29106/2009	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
26	Bail – 17577/2015 with Bail – 26286/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
27	Bail – 23127/2015 with Bail – 22176/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
28	Bail – 15229/2014 with Bail – 7664/2012	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
29	Bail – 18370/2015 with Bail – 25392/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
30	Bail – 26697/2014 with Bail – 12963/2010	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
31	Bail – 12902/2015 with Bail – 26933/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
32	Bail – 35713/2014 with Bail – 20946/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
33	Bail – 14425/2015 with Bail – 26653/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015

34	Bail – 7552/2014 with Bail – 8861/2013	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
35	Bail – 44518/2014 with Bail – 25936/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
36	Bail – 22006/2015	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
37	Bail – 22515/2015	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
38	Bail – 17737/2015 with Bail – 25176/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
39	Bail – 14935/2015 with Bail – 27264/2014	Appropriate Court dealing with such matters	Bail Section on 10/08/2015
40	Crl. Appeal - 1172/2013	Appropriate Court dealing with such matters	Crl. Appeal Section on 10/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
10/08/2015